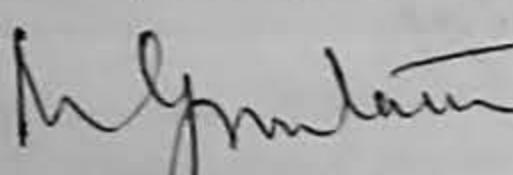
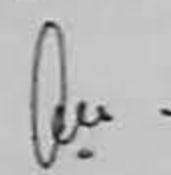


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A./MA/BA/OP NO. 41 OF 2003

Applicant/s B.K. Singh Respds. VOI & Ors.

Advocate for Applicant/s Sri S.K. Mishra Advocate for Respondent/s Sri K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
	<p>30/06/2009 HON'BLE MR. JUSTICE A. K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M.</p> <p>List revised. None appears to press this O.A. It appears that in view of the order dated 17th January 2003 passed by this Bench the applicant has lost interest to prosecute his case and the issue raised has become redundant. O.A. is accordingly dismissed as infructuous. No costs.</p> <p>AM JM</p> <p>Rv</p> <p>Later on Shri S. K. Mishra learned counsel for the applicant appeared and stated (after above order was passed) that he has no instructions to argue the case.</p> <p> AM  JM</p> <p>/ns/</p>	<p>OA No. 41/03</p>

Contd. On Sheet No. 1